

15.05 hrs.

**APPROPRIATION (RAILWAYS) NO. 4
BILL, 1986****[English]*

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87.

MR. DEPUTY SPEAKER: The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87."

The motion was adopted.

SHRI MADHAVRAO SCINDIA: Sir, I introduce** the Bill. I beg to move** :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87, be taken into consideration."

MR. DEPUTY SPEAKER: The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87, be taken into consideration."

The motion was adopted.

MR. DEPUTY SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI MADHAVRAO SCINDIA: Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY SPEAKER: The question is,.....

PROF. N.G. RANGA (Guntur): Sir, I wish to congratulate our hon. colleague and the Minister for his very lucid, eloquent and effective performance today on behalf of the Railways and in support of the railwaymen. I am sure my hon. friends in the Opposition also would join me in congratulating the railwaymen from the lowest man to the highest for their excellent performance.

MR. DEPUTY SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.

15.08 hrs.

**INDIAN POST OFFICE (AMENDMENT)
BILL, 1986—Contd.***[English]*

MR. DEPUTY SPEAKER: The House will now take up further consideration of the following motion moved by Shri Sontosh Mohan Dev on the 14th November, 1986, namely :

"That the Bill further to amend the Indian Post Office Act, 1898, be taken into consideration."

Shri Suresh Kurup.

*Published in Gazette of India Extraordinary Part II Section 2 dated 17.11.86,

**Introduced/moved with the recommendation of the President,